

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).15059/2020

(Arising out of impugned final judgment and order dated 25-11-2020 in WC No.17238/2020 passed by the High Court Of Judicature At Allahabad)

RAMCHANDRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(With appls.for exemption from filing c/c of the impugned judgment, exemption from filing O.T.,exemption from filing affidavit, permission to file additional documents/facts/annexures)

Date : 29-01-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s)

Mr. Pranaya Kumar Mohapatra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned
counsel for the petitioner seeking adjournment, list the
matter after one week.

(Nirmala Negi)
Court Master

(Anand Prakash)
Court Master